

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.816 of 2011

(Arising out of OIO-40/VDR-II/OA/MP/OSC/DBRH/ADJ/COMMR/2010-11 dated 31/03/2011 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-II)

Suryakant C Patel

.....Appellant

Partner, Orion Steel Corporation, Plot No. 56b & 44b, Gidc Estate, Narmada Nagar,
BHARUCH, GUJARAT

VERSUS

C.C.E. & S.T.-Vadodara-ii

.....Respondent

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat-390023

APPEARANCE:

Shri Paresh M Dave, Advocate for the Appellant

Shri. H K Jain, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 15.12.2020

DATE OF DECISION: 13.01.2021

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 815 of 2011.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Geeta